GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3632 ANSWERED ON:26.04.2012 SUPPLY OF BS IV COMPLIANT FUEL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of cities covered under the Bharat State IV(BS IV) compliant fuel norms at present and those proposed to be included by the end of Twelfth Plan Period:
- (b) whether adequate steps have been taken to supply BS IV compliant fuel throughout the country;
- (c) if so, details thereof; and
- (d) whether the Government proposes to bring a new auto fuel policy and if so, the details thereof.

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): The Auto Fuel Policy, approved by the Cabinet in its meeting held on 3.10.2003, gave a roadmap for upgradation of the quality of auto fuels (Petrol and Diesel) to Bharat Stage (BS) IV in 13 identified cities viz. Delhi/NCR, Mumbai, Kolkata, Chennai, Bangalore, Hyderabad including Secunderabad, Ahmedabad, Pune, Surat, Kanpur, Agra, Solapur and Lucknow and BS-III in the rest of the country effective from 1.4.2010. Accordingly, supply of BS-IV Petrol & Diesel commenced on a single day, i.e. on 1st April, 2010, in the identified cities as per the roadmap laid down in Auto Fuel Policy. BS-III fuels in rest of the country was implemented between 1st April, 2010 to 22nd September, 2010.

Decision has been taken to progressively expand coverage of BS-IV fuels in 50 more cities by 2015. During 2011-12, BS-IV fuels have been introduced in seven cities, namely, Puducherry(UT), Mathura(UP), Vapi (Guj), Jamnagar (Guj), Ankaleshwar (Guj), Hissar (Haryana) and Bharatpur (Raj) between January to March, 2012.

(d) : A decision, in principle, has been taken to formulate the Auto Fuel Policy, 2020 as per the Results Framework Document of the Ministry.